

785/SC77-2
20/4/18

(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
FINANCE (REVENUE-1) DEPARTMENT
DELHI SACHIVALAYA, I.P. ESTATE: NEW DELHI-110 002**

No. F.3 (104)/Fin (Rev-I)/2017-18/DS-VI/ 188

Dated: 18/4/ 2018

Notification No. 13/2018- State Tax

No. F.3(104)/Fin.(Rev-I)/2017-18.- In exercise of the powers conferred by section 128 of the Delhi Goods and Services Tax Act, 2017 (Delhi Act 03 of 2017), Lt. Governor of National Capital Territory of Delhi, on the recommendations of the Council, hereby rescinds the notification of the Government of Delhi in the Department of Finance,(Revenue-1) No. 6/2018 - State Tax, dated the 23rd February, 2018, published in the Gazette of Delhi, Extraordinary, Part IV, vide number F.3 (88)/Fin (Rev-I)/2017-18/DS-VI/96 dated the 23rd February, 2018, except as respects things done or omitted to be done before such rescission.

2. This notification shall come into force with effect from the 7th day of March, 2018.

By order and in the name of the
Lt. Governor of the National Capital
Territory of Delhi,

(A.K. Singh)
Dy. Secretary VI (Finance)

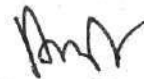
No. F.3 (104)/Fin (Rev-I)/2017-18/DS-VI/ 188

Dated: 18/4/ 2018

Copy forwarded for information to:-

1. The Principal Secretary (GAD), Government of NCT of Delhi in duplicate with the request to publish the notification in Delhi Gazette Part-IV (Extraordinary) in today's date.
2. The Principal Secretary to the Hon'ble Lieutenant Governor, Delhi
3. The Principal Secretary to the Hon'ble Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi
4. The Principal Secretary (Finance), Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi
5. The Commissioner, State Tax, Delhi, Vyapar Bhawan, I.P. Estate, New Delhi.
6. The Secretary to Finance Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi
7. The P.A. to the Leader of Opposition, 29, Delhi Legislative Assembly, Old Secretariat, Delhi.
8. The Additional Secretary (Law), Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi

9. OSD to Chief Secretary, Government of NCT of Delhi, Delhi Sachivalaya,
I.P. Estate, New Delhi.
10. Guard File.
11. Website



(A.K. Singh)
Dy. Secretary VI (Finance)